

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/921(KB)2020
IA(I.B.C)/804(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	M/S HIGH RANK COMMERCIAL PRIVATE LIMITED VS M/S SUASHISH CAPITAL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Pallavi Ray,Adv.] For the Liquidator

ORDER

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/804(KB)2024** is an application filed by the Liquidator placing on record 2nd Progress Report, which is at page 10 and this application is duly supported by an affidavit of Liquidator at page 8-9. This progress report is taken on record and IA is accordingly **allowed and disposed** of.
3. Post the matter for filing further progress report on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**